to introduce a Bill to amend the Child Labour (Prohibition and Regulation) Act, 1986.

MR. DEUPTY SPEAKER; The question is:

"That leave be granted to introduce a Bill to amend the Child Labour (Prohibition and Regulation) Act, 1986."

The motion was adopted.

SHRI M.V.V.S. MURTHY: I introduce the Bill.

15.40½ hrs.

## COMPULSORY EDUCATION BILL\*

[English]

SHRI M.V.V.S. MURTHY: I beg to move for leave to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country for matters connected therewith."

The motion was adopted.

SHRI M.V.V.S. MURTRHY: I introduce the Bill.

15.41 hrs.

## CROP INSURANCE SCHEME BILL\*

[English]

SHRI M.V.V.S. MURTHY: I beg to move for leave to introduce a Bill to provide for compulsory insurance of crops against losses caused due to natural calamities and for matters connected therewith.

I will also like to inform the House that clauses 6 and 7 of the Bill which were to be printed in thick type have not been so printed.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory insurance of crops against losses caused due to natural calamities and for matters connected therewith."

The motion was adopted.

SHRI M.V.V.S. MURTHY: I introduce the Bill.

15.411/2 hrs.

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Article 16)

[English]

SHRI R. ANBARASU (Madras Central): I beg to move for leave to introduce

<sup>\*</sup> Published in the Gazette of India Extraordinary, Part-II, Section 2, dated 6.5.1994.